


NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|---------------------------------------|-------------|--------------------------|----------|--|
| IA 193/17 in CP No.117/ BB/2017 | - | For filing objections | 241/ 242 | Smt. Bhargavi Vs Chanson Cozy Cabs Pvt. Ltd. & 7 Others |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|---|------------------------|---|
| 1 | Shreyas A for V&B Associates 9036118414 | Petitioner |  |

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1,3,5,6 and 7 is present. Counsel for Respondent 4 is also present. He is directed to serve notice on Respondent 2. Registry to prepare notice to R-2 and Counsel to collect the same and serve on R-2. R-4 has not filed objections. Last chance on 22.01.2018. IA 193/17 is also ordered to be listed on 22.01.2018.


Member (T)


Member (J)